

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**STARRED QUESTION No. 549**  
ANSWERED ON 02<sup>ND</sup> APRIL, 2026

**IMPLEMENTATION OF PMFME SCHEME**

**\*549. SHRI SELVAM G:**  
**SHRI C N ANNADURAI:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether the Government has been effectively implementing the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) scheme to support micro food processing units, strengthen value addition and promote entrepreneurship in the food processing sector across Tamil Nadu and if so, the details thereof;
- (b) the number of proposals approved and beneficiaries supported under the said scheme in Tamil Nadu during the last three years, district-wise;
- (c) the total financial assistance and seed capital released to beneficiaries under the said scheme in the State during the said period;
- (d) whether the Government has assessed the impact of the said scheme in terms of employment generation, capacity building and formalisation of micro food processing enterprises in Tamil Nadu and if so, the details thereof; and
- (e) the initiatives taken to promote cluster-based development, branding, value addition and improved market access for products processed by beneficiaries under the said scheme in the State?

**ANSWER**

THE MINISTER OF FOOD PROCESSING INDUSTRIES  
(SHRI CHIRAG PASWAN)

**(a) to (e):** A statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. \*549 ANSWERED ON 02.04.2026 REGARDING “IMPLEMENTATION OF PMFME SCHEME”**

(a). Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for setting up of new/ upgradation of micro food processing enterprises in the country including Tamil Nadu.

For the State of Tamil Nadu, as on 31<sup>st</sup> December, 2025, loans for 17,869 micro food processing enterprises have been sanctioned under Credit Linked Subsidy component, out of which 16,668 (93%) are first time entrepreneurs. Further, Seed Capital support has been sanctioned for 31,174 women Self Help Group (SHG) members as on 31<sup>st</sup> December 2025.

(b) & (c). For the State of Tamil Nadu, loans for 14,970 micro food processing enterprises under Credit Linked Subsidy and Seed Capital support for 23,475 SHG members have been sanctioned during the last three years. The district-wise details are at **Annexure**.

For the implementation of various components of the scheme, Centre Share of Rs. 196.02 crore has been released/ allocated to the State of Tamil Nadu during the last three years. The year-wise details are as under:

Financial Year	FY 2022-23	FY 2023-24	FY 2024-25
Centre Share (Rs. In crore)	24.02	72.00	100.00

(d). Ministry of Food Processing Industries (MoFPI) has conducted a third-party mid-term impact evaluation of the PMFME scheme to assess the impact of the scheme across the country, during FY 2024-25. The study reflects that the scheme has significantly contributed to employment generation, with a steady increase in jobs created over the years. As on 31<sup>st</sup> December 2025, the Scheme has supported creation of more than 10 lakh employment opportunities. The assessment also indicates that the Scheme has made significant progress in formalisation of the unorganised food processing sector, with 59,202 enterprises brought into the formal framework out of which 8,350 enterprises have been formalised in the State of Tamil Nadu through registrations such as Goods and Service Tax (GST), Food Safety and Standards Authority of India (FSSAI) and Udyam.

In terms of capacity building, the scheme provides structured training programmes aimed at enhancing technical, managerial, and entrepreneurial skills of beneficiaries. These trainings support adoption of modern food processing practices, food safety standards, and business management skills, thereby improving productivity, quality, and competitiveness of micro enterprises.

(e). The Scheme primarily adopts One District One Product (ODOP) approach to support cluster-based development by focusing on district-specific products, thereby enabling economies of scale and strengthening local value chains. For the State of Tamil Nadu, ODOP has been approved for 37 out of total 38 districts in the State.

Further, the scheme provides Branding and Marketing support to help beneficiaries for market access to boost the visibility and sales of their products. This is achieved through strategic tie-ups with regional and national retail chains. For this, Memorandum of Understanding (MoU) with Government e-Marketplace (GeM) portal has been done on 14th November, 2024 to facilitate

marketing of products manufactured by the units supported under PMFME Scheme. For the State of Tamil Nadu, 1 branding & marketing proposal under the brand “Pudhugai Organics” has been approved as on 31<sup>st</sup> December 2025.

To increase awareness among stakeholders and the public at large, the Ministry conducts national and state-level awareness campaigns through various platforms such as newspaper advertisements, radio jingles, exhibitions and expos, fairs, and buyer–seller meets since the inception of the Scheme. The Ministry has been organizing its flagship event ‘World Food India (WFI)’ over various editions, wherein a large number of PMFME beneficiaries from the country including Tamil Nadu have participated and exhibited their products in the stalls under PMFME pavilion and State pavilions. The stalls are provided free of cost to the beneficiaries by the Ministry. WFI provides a platform for the PMFME beneficiaries to showcase and promote their products to the large number of visiting domestic and international buyers.

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## ANNEXURE

## ANNEXURE REFERRED TO IN REPLY TO PARTs (b) &amp; (c) OF THE LOK SABHA STARRED QUESTION NO. 549 FOR ANSWER ON 02.04.2026 REGARDING “IMPLEMENTATION OF PMFME SCHEME”

District-wise details of loans sanctioned under Credit Linked Subsidy and Seed capital support during last three years, for the State of Tamil Nadu

Sl No.	District	2022-2023		2023-2024		2024-2025	
		Loans sanctioned (Nos.)	SHG members supported with Seed Capital (Nos.)	Loans sanctioned (Nos.)	SHG members supported with Seed Capital (Nos.)	Loans sanctioned (Nos.)	SHG members supported with Seed Capital (Nos.)
1	Ariyalur	89	61	55	166	30	336
2	Chengalpattu	93	62	153	108	85	123
3	Chennai	46	75	813	333	235	111
4	Coimbatore	101	55	149	313	113	68
5	Cuddalore	132	201	411	185	347	275
6	Dharmapuri	89	70	217	145	96	145
7	Dindigul	147	128	172	257	79	451
8	Erode	102	111	178	203	109	563
9	Kallakurichi	66	82	141	90	48	90
10	Kanchipuram	100	150	146	299	73	201
11	Kanniyakumari	63	403	255	227	76	287
12	Karur	83	87	154	211	94	382
13	Krishnagiri	102	35	126	134	37	173
14	Madurai	180	172	404	436	149	328
15	Mayiladuthurai	47	30	217	19	73	24
16	Nagapattinam	84	319	115	241	51	238
17	Namakkal	99	163	177	342	98	82
18	Perambalur	89	149	48	63	16	162
19	Pudukkottai	66	133	158	787	68	71
20	Ramanathapuram	58	31	200	232	77	228
21	Ranipet	101	9	90	17	62	164
22	Salem	141	284	256	826	118	450
23	Sivaganga	53	92	105	224	71	266
24	Tenkasi	95	64	273	180	164	147
25	Thanjavur	61	40	222	501	89	428
26	The Nilgiris	57	51	50	73	20	64
27	Theni	70	114	130	216	62	275
28	Thiruvallur	144	95	274	481	203	121
29	Thiruvarur	115	80	107	332	47	303
30	Tiruchirappalli	119	22	136	489	84	125
31	Tirunelveli	107	55	247	389	110	237
32	Tirupathur	148	46	75	118	23	126
33	Tiruppur	121	24	186	262	93	231
34	Tiruvannamalai	176	31	221	429	90	491
35	Tuticorin	101	39	483	95	167	61
36	Vellore	96	192	73	541	39	159
37	Villupuram	62	166	252	511	129	271
38	Virudhunagar	114	185	197	235	62	402
<b>Grand Total</b>		<b>3717</b>	<b>4106</b>	<b>7666</b>	<b>10710</b>	<b>3587</b>	<b>8659</b>